## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO 26(ND)12 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016

NAME OF THE COMPANY: M/s. Dr. Virender Bhati V/s. M/s. Forsen Healtcare Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Saurabh Kalia 2. Harshil Agarwal JAdh

Repondent Harshis,

**ORDER** 

Petitioner is present in person. Learned counsel for the respondent is present. Since, the learned counsel for the petitioner is not available today, therefore, the matter is adjourned and shall come up on 24.11.2016 for arguments.

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

SdiL